

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/5229/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the th 26 July, 2022.

Sub: **Cancellation of Casual leave.**

Ref:- Your letter No.DJB. I-11/2022/4164 dtd 21st July, 2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of casual leave on 21.07.2022**, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/5230/A, dated , 26-07-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)